NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/152/2017

NAME OF THE PETITIONER

: ADI NARAYANA REDDY (IN THE MATTER OF

Coursel for Petitions

ADARSH ESTATES PVT LTD)

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Priyadershui N Abrlinan For J. K. Blessker

ORDER

Counsels representing both the parties are present and stated that there is a connected matter, TCP 111/2016 which is pending before the Single Bench. In this regard, they are intending to file a memo to hear both the matters together. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc